

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-15(ND) 2018

**CORAM:**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: Modern Construction Company Delhi Vs. Orris  
Infrastructure Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Mr. Arun Batta and Ms. Neha Kumari, Advocates		
	<b>For the Respondent:</b>	Mr. Pankaj Vivek, Advocate		

**ORDER**

Mr. Pankaj Vivek, Advocate has put in his appearance on behalf of the Respondent. He prays for some time to file his reply.

To come up on 29<sup>th</sup> January, 2018.

-S-df

**(R. Varadharajan)**  
**Member (J)**

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**(Ina Malhotra)**  
**Member (J)**